

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.99/2014
IA. No.191/KB/2017
IA. No.318/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M

Name of the Company	Naveen Bansal. -Versus- I. Log Ports Pvt. Ltd. & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

A. P. Sharma, Adv.

SHAUNAK MITRA, Adv

For R-5

Sh. 20.7.17.

MR. Ratnanko Banerjee

Mr. D.N. Sharma

Mr. Shounak Mitra

For - R-1, 2, 8, 9, 10

Mr. Kuldip Mallik

Ms. Ritu Chatterjee

Adv

Adv

For

Petitioner

S.K. Singhi Adv.

Riti Basu Adv.

Sushadeep Basu Adv

Respondent 20

Shas. 20/7/17.

MR. SOUMABHO GHOSE, ADV

MS. PRAGYA CHATTERJEE ADV

R 17

Mr. S. Dutta Adv.

Mr. Stamentak Banerjee.

R-18 (SEBE)

20/07/17

20 07 2017- C.P.No.99/2014 – Naveen Bansal Vs. I. Log Ports Pvt. Ltd. & Ors.

ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) 1 and 5 are present.

In view of the order No.25/2/2017-NCLT dated 21.06.2017, this matter may be placed before the Bench No.I.

Fixed on 16.08.2017.

sd.

MANORAMA KUMARI
MEMBER(J)